

[*Translation*]

**Power Generation in Bihar**

5140. SHRI RAJ MANGAL MISHRA: Will the Minister of ENERGY be pleased to state:

(a) whether Kanti Thermal Power Plant is not generating power according to its capacity due to the shortage of superior quality coal; and

(b) the steps proposed to be taken by Government to ensure the full generation of power there?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). During the period July–September, 1989, the Kanti Thermal Power Plant of Bihar State Electricity Board had not received coal of the requisite quality. The quality of coal received improved since October, 1989 and no further complaint has been reported to the Central Electricity Authority in this regard. During the year 1989-90, the generation at this power plant has been less than the target. Even during the period October, 1989 to March, 1990, when the requisite quality of coal was received, the generation was less than the target.

**Airport at Jhansi**

5141. SHRI RAJENDRA AGNIHOTRI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the construction work of Jhansi Airport in Uttar Pradesh is going on as per schedule;

(b) if not, the reasons for delay;

(c) whether there is any proposal to link Jhansi with other places by air;

(d) if so, the details in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) National Airports Authority does not contemplate any construction work at Jhansi airport as no specific request has been received either from Vayudoot or Indian Airlines for operation of scheduled flights to/from Jhansi. However, the State Government has since repaired the airstrip which is now being used by its own aircraft.

(b) Does not arise.

(c) to (e). Shortage of aircraft capacity in Vayudoot fleet and constraint of other resources do not permit operations of air services to Jhansi in the immediate future.

**LPG Bottling Plant in Gangaganj, Kanpur**

5142. SHRI KESHARI LAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any LPG bottling plant has been set up in Gangaganj (Panki), Kanpur;

(b) if so, the names of persons whose land was acquired by Government for the said purpose;

(c) whether compensation has been paid to all of them;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether Government had assured the affected persons to give them jobs; and

(f) if so, the number of persons to whom jobs have been given so far?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) Yes, Sir.

(b) to (d). The information is being collected and will be laid on the Table of the House.

(e) and (f). Preference is given in providing employment to members of families whose lands have been acquired for the bottling plant, subject to their meeting the prescribed eligibility criteria for the job.

[English]

#### **DESU Electricity Bills**

5143. **SHRI PRATAPRAO B. BHOSALE:** Will the Minister of ENERGY be pleased to state:

(a) whether a decision was taken long back to print the names of banks on the electricity bills for accepting payment by DESU;

(b) whether this decision has not been implemented so far; and

(c) if so, the reasons therefor and the action proposed to be taken in this regard?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) and (b). According to DESU, they had not taken any decision to print the names of the banks on the electricity bills, authorised to accept payment on behalf of DESU.

(c) At present 82 branches of the three nationalised banks are authorised to collect electricity bills on behalf of DESU. It is not feasible to print the names of these banks on

the electricity bills due to the limited space on the bills and the changes made in the authorised banks from time to time. However, adequate publicity is given by DESU through the press etc. about the bill collection arrangements with banks for the information of the consumers.

#### **LPG Connections in Hassan, Karnataka**

5144. **SHRI H.C. SRIKANTIAH:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of LPG connections so far provided in Hassan district of Karnataka;

(b) how many such LPG connections are in Hassan, Shravanabelagola, Sakaleshpur and Arasikere;

(c) the number of persons on the waiting list at these places; and

(d) how many new LPG connections propose to be given in these places in 1990?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) and (b). As on February 1990 there were approximately 9,500 LPG consumers in Hassan district of Karnataka. Out of this, approximately 6,800 and 1,700 LPG consumers are in Hassan and Arasikere respectively. Shravanabelagola and Sakaleshpur are not yet covered by LPG marketing facility.

(c) As on February 1, 1990 approximately 450 and 275 persons were on the waiting list in Hassan and Arasikere respectively.

(d) New connections are released all over the country in a phased manner under the annual programme for enrolment of customers, subject to availability of LPG.